

**आयकर अपीलीय अधिकरण, अहमदाबाद न्यायपीठ 'A' अहमदाबाद ।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**"A" BENCH, AHMEDABAD**

*(Convened through Virtual Court)*

**BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT AND**  
**SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER**

आयकर अपील सं./I.T.A. No. 492/Ahd/2018

(निर्धारण वर्ष / Assessment Year : 2013-14)

<b>Shreno Limited</b> Alembic Road, Vadodara- 390003, Gujarat, India	<b>बनाम/</b> Vs.	<b>DCIT</b> Circle -2(1)(1), Vadodara
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AABCA7953Q		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से /Appellant by :	Smt. Urvashi Shodhan, A.R.
प्रत्यर्थी की ओर से / Respondent by :	Shri S. S. Shukla, Sr.DR

सुनवाई की तारीख / Date of Hearing	12/02/2021
घोषणा की तारीख /Date of Pronouncement	15/02/2021

**आदेश/ORDER**

**PER BENCH:**

The captioned appeal has been filed at the instance of the assessee against the order of the Commissioner of Income Tax (Appeals)-2, Vadodara ('CIT(A)' in short) dated 27.12.2017 arising in the assessment order dated 28.03.2016 passed by the Assessing Officer (AO) under s. 143(3) of the Income Tax Act, 1961 (the Act) concerning AY 2013-14.

2. At the time of hearing of appeal of the assessee, the learned AR orally asserted that assessee seeks permission to withdraw the captioned appeal, which was subsequently reiterated by a written consent in this regard. Ld. Departmental Representative for the Revenue did not express any objection in this regard. Accordingly, the prayer of the assessee for withdrawal requires to be granted.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

**This Order pronounced on 15/02/2021**

Sd/-  
(RAJPAL YADAV)  
VICE PRESIDENT

Ahmedabad: Dated 15/02/2021

Sd/-  
(PRADIP KUMAR KEDIA)  
ACCOUNTANT MEMBER

*True Copy*

*S. K. SINHA*

**आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-**

1. राजस्व / Revenue
2. आवेदक / Assessee
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद /  
DR, ITAT, Ahmedabad
6. गार्ड फाइल / Guard file.

By order/आदेश से,

उप/सहायक पंजीकार  
आयकर अपीलीय अधिकरण, अहमदाबाद ।